other nations, decisions are taken by democratic processes, and I hope, in this case—as I have said—the USA will reconsider its decision and will try to continue to contribute to the ILO.

SHRI BHUPESH GUPTA : He has spoken of the democratic nature of the ILO. May I know, Sir, what democratic methods are followed in this country —number one—in selecting the delegations on the side of labour, to the ILO meetings and ILO Conferences? I should like to know in what manner the selection is democratic. Secondly, I should like to know whether it is not a fact that some of the good recommendations of the ILO are still not being implemented.

SHRI BHAGWAT JHA AZAD : We are one of the few countries in the world which have ratified a large number of ILO Conventions. Therefore, it should not be presumed that the Government of India is not following the ILO Conventions . . .

SHRI BHUPESH GUPTA : On a point of order. .

MR. CHAIRMAN : Let him finish. I will call you again.

SHRI BHAGWAT JHA AZAD : I am now replying to the second part. I have replied to the first part. It is about how the labour delegation from this country is selected. I think this does not arise out of this question. This is about the non-payment of the USA's contribution to the ILO. This question about how the labour delegation from India is selected does not arise.

SHRI BHUPESH GUPTA : This is very material, because the USA's participation and their pressure on the ILO leads to certain decisions or it influences the decision of the Government in the matter of selection of delegates to the ILO. Therefore it has some bearing.

MR. CHAIRMAN : I think the Minister is right. It does not arise out of this.

SHRI BHUPESH GUPTA : If you agree, I also agree. Regarding my other question it was not whether the Government of India has ratified the largest number of ILO decisions. My question was whether it is a fact that some of the good decisions of the ILO have not been implemented in India. It may be that the Government may implement the largest number and yet it may be that some of the good decisions remain to be implemented. The Government should tell us which are the decisions which they have not implemented.

SHRI BHAGWAT JHA AZAD : As I said, the Government of India is one of the few countries which are adhering to the largest number of Conventions. I do not know which good one the hon. Member has got in mind. • If he will tell me, I shall try to look into it.

MR. CHAIRMAN : Next question.

INTEGRATED DRY LA.ND DEVELOPMENT

♦636. SHRI R. P. KHAITAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state the details of the loans and grants provided to the various States under the Scheme for the Integrated Dry Land Agricultural. Development (State-wise) during the last year?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH PAHADIA) : A statement is laid on the Table of the Sabha. *[See* Appendix LXXIV, Annexure No. 88]

श्री आर० पी० खेतान : मंत्री जी ने जो स्टेटमेंट दिया है उससे यह मालूम होता है कि कुछ स्टेटों को खास कर आठ नौ स्टेटों को दिया गया है और बाकी स्टेटों को नहीं दिया गया है । जसे कि बिहार और आसाम ऐसी स्टेटें हैं जिन को नहीं दिया गया है, तो उनको न देने का क्या कारण है । किस बेसिस पर यह अलाटमेंट किया गया है ।

श्री जगन्नाथ पहाड़िया : श्रीमन्, यह तो 1970, 71 का हमने बतलाया है । फोर्थ फाइव ईयर प्लान में और भी राज्य सरकारों के प्रोपोज़ल्स आ रहे हैं और उनको भी सिलेक्ट किया जायगा ।

श्री आर० पी० खेतान : मैंने पूछा कि आठ नौ स्टेटों को दिया गया है । और स्टेटों को न

देने का क्या कारण । उनकी कोई मांग नहीं आई या क्यों नहीं दिया गया ।

श्री जगन्नाथ पहाड़िया : मैंने आपसे निवेदन किया कि सभी स्टेट्स को दिया जायगा, लेकिन इन्हीं स्टेट्स के प्रोपोज़ल्स आये थे और हमने एक सीमा निर्धारित की थी जिस के आधार पर हमने इनको छांटा है। जिन स्टेट्स में 15 इंच से लेकर 30 इंच तक वर्षा होती है उनको हमने लिया है। ताकि हम इस बात का पता लगा सकें कि वहां कितना म्यास्चर है, वहां की क्लाइमेट किस तरह की है। इसको देख कर इन इलाकों को छांटा गया है। चौथी पंचवर्षीय योजना में और भी राज्य छांटे जायेंगे। लेकिन इस साल इतना ही दिया गया है।

श्री आर० पी० खेतान : बिहार और आसाम की क्या मांग नहीं आयी थी या इन स्टेटों को न देने का क्या कारण है ?

श्री फखरुद्दीन अली अहमद : जहां तक बिहार का ताल्लुक है मैं आनरेबिल मेम्बर से यह कहना चाहता हूं कि हमने फोर्थ फाइव ईयर प्लान में 24 प्रोजेक्ट्स लेने का इरादा किया है। उनमें से नौ प्रोजेक्ट्स अभी लिये गये हैं। आइन्दा जो प्रोजेक्ट्स लिये जायेंगे उनमें बिहार की भी रिक्मेंडेशन मिली है और हम उसका भी खयाल करेंगे।

श्री सुन्दर सिंह भंडारी : जैसा कि मंत्री जी ने बताया जो धन केन्द्र सरकार द्वारा दिया जाता है यह केवल इन प्रोजेक्ट्स तक ही सीमित है या किसानों को भी इस की कुछ मदद मिलती है प्रोजक्ट्स के बाहर, और अगर किसानों को मदद मिल रही है तो मुख्य रूप से किन कामों के लिये इस धन का उपयोग होगा इस को मंत्री जी विस्तार से बताये।

श्री जगन्नाथ पहाड़िया : यह तो कुछ पायलट प्रोजक्ट्स हैं जो डिमान्स्ट्रेशन कम ट्रेनिंग सेंटर्स के रूप में काम करेंगे ताकि दूसरे लोग इन का फायदा उठा सकें और इन प्रोजेक्ट्स के अंदर जो किसान होंगे उन को और दूसरे फायदे भी होंगे जैसे सब्सीडी 50 परसेंट तक पहले साल के अंदर उन को मिलेगी और उस के बाद स्वायल कंजरवेशन के लिए और हार्वेस्टिंग के लिए भी मदद मिलेगी।

श्री सुन्दर सिंह भंडारी : इन कामों के लिय अभी तक जो अनुदान और ऋण आप ने दिया है क्या यह उस के अलावा होगा ?

श्री जगन्नाथ पहाड़िया : मैंने पायलट प्रोजेक्टस के बारे में अर्ज किया।

श्री सुन्दर सिंह भंडारी : पायलट प्रोजेक्ट के अतिरिक्त किसानों को और कोई फायदा मिलेगा?

श्री जगन्नाथ पहाड़िया : स्माल फार्मर्स स्कीम है और दूसरी स्कीमें हैं उन का फायदा मिल सकता है।

SHRI THILLAI VILLALAN : From the statement we come to know that loans and grants have been given *to* different States under the scheme for the integrated dry land agricultural development. I would like to know from the hon. Minister in which of the States these amounts have been received and utilised and which of the States have submitted any special schemes for utilisation of these funds and what are the results of the utilisation of the funds in the special schemes they have submitted to this Government. Further, I would like to know from the hon. Minister whether this grant and loan have been given *in to* to the State Governments and whether this Government have any control over the distribution of the amounts to the institutions or to the agriculturists for implementation of the schemes. I would like to know the answers to all these specific questions I have raised heie now.

SHRI JAGANNATH PAHADIA These are the pilot projects taken up by the ICAR, and we have not given these funds to the States because the ICAR is managing these pilot projects.

SHRI ANNASAHEB SHINDE : Sir, may I add something ? There are two types of projects. The ICAR projects, which would be looked after by the ICAR itself. There are pilot projects

which would be operated by the State Governments, bit the funds would be made available by the Centre.

श्री निरंजन वर्मा : ऐसा मालूम पड़ता है कि अधिकांश धन पायलट प्रोजेक्टस के लिए यानी प्रदर्शनी के लिए ही दिया गया है और पायलट प्रोजेक्ट में तो लोगों को बताने का यत्न किया जाता है, लेकिन वास्तव में अपने यहां के धन का सदुपयोग वहां की राज्य सरकारें कर रही हैं और किस प्रकार कर रही हैं, प्रत्येक क्षेत्र को उन्होंने बांट कर के वहां पर धन का किस प्रकार से बटवारा किया है इस के बारे में आपने कोई जानकारी कभी ली है या नहीं और अगर आपने जानकारी ली है तो आप यह बताने का कष्ट कीजिए कि राज्य सरकारों ने भी यहां पर अपनी ओर से कुछ धन लगाया है या नहीं और अगर लगाया है तो उस की मात्रा कितने प्रतिशत है ?

SHRI ANNASAHEB SHINDE : This question is about projects taken up for dry farming *b^* the ICAR and pilot projects taken up with the help of the Centre by the S; tte Governments.

SHRI NDAR SINGH BHANDARI : P imarily it might be a circumscribed answer . . .

SHRI ANNAS, HEB SHINDE : I am making a full ansv er. I am not trying to avoid a reply. What I am going to explain is this. Q ate large areas of this country come und r dry farming, as has been mentioned b^ my colleague. Areas which have a rain&ll range of 151035 inches come under this category. About more than 40 per ent of the area comes under dry farming As to what effort is being made, how the conditions in the dry farming are is can be improved, etc., the intention of the pilot project is to demonstrate n practice how in the dry farming areas yields ran be raised and income can bo obtained by first of all introducing drought resistance varieties of seeds, by introducing aerial spraying of nitrogen and by introducing various soil and moistuic conservation measures. As far as farmers are concerned, once they see the tiling themselves they would take to it. These are projects taken up in specified areas and after sufficient experience we can multiply them later on.

MR. CHAIRMAN : Next question.

श्री नागेश्वर प्रसाद शाही : मेरा एक व्यवस्था का प्रश्न है। आप चन्द लोगों को ही प्रश्न पूछने का अवसर देते हैं। आप हम लोगों को अवसर नहीं देते। सैकड़ों बार हाथ उठाने के बाद भी आप अवसर नहीं देते और मैं समझता हूं कि यह बहुत अनुचित है और मैं इस के विरोध में सदन से वाक आउट करता हूं।

श्री सभापति : यह बात सही नहीं है। मैं सब तरफ देखता रहता हूं।

श्री नागेश्वर प्रसाद शाही : यह बहुत गलत बात है।

(माननीय सदस्य सदन त्याग कर चले गये)

AREA UNDER HIGH YIELDING VARIETIES

♦637 DR. SALIG RAM :f

SHRI ARJUN ARORA :

SHRI KRISHAN KANT :

SHRI RAJENDRA PRATAP SINHA :

SHRI SITARAM JAIPURIA :

SHRI M. K. MOHTA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) what was the target of area of cultivation to be brought under high-yielding varieties during 1969-70 and what is the achievement j

(b) what is the target for 1970-71 ;

(c) what wa? the target of consumption of all types of fertilizers for the year 19C9-70 and what was the actual consumption; and

(d) what is the target for consumption of all types of fertilisers for 1970-71?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) The target was 10.92 million hectares and the achievement is 12.58 million hectares.

(b) 13.76 million hectares.

(c) The target was 17 lakh tonnes of Nitrogen, 6 lakh tonnes of Phosphates and 3 lakh tonnes of Potash and the actual

tThe question was actually asked on the floor of the House by Dr. Salig Ram.